

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

IA 53339/2022, 53341/2022, 53342/2022, in Criminal Appeal No(s).
1093-1094/2022

KESHAV SINGH @ KESHO ETC.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 53341/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 53339/2022 - EXEMPTION FROM FILING O.T.

IA No. 53342/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 16-11-2022 These matters were called on for hearing today.

For Appellant(s) Mr. Pankaj Kumar Tewari, Adv.
 Mr. Aarif Ali, Adv.
 Mr. Mujahid Ahd., Adv.
 Mr. Mohd. Irshad Hanif, AOR

For Respondent(s) Mr. Vishnu Shankar Jain, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Sole respondent is duly represented.

Records awaited. Issue D.O. Letter in this regard to the
concerned Court.

List again on 4.1.2023.

S.P.S. LALER
Registrar